

Annexure-3

Name of the corporate debtor: C A V Cotton Mills Private Limited ; Date of commencement of CIRP: 27.09.2019; List of creditors as on: 14.12.2020
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	1	11-10-2019	27,99,50,638	27,66,36,190	CC,TL	27,66,36,190	-	No	100%	-	-	33,14,448	0	Paper Advertisement, Legal etc., relating to recoveries by the Bank since May,2018 not admitted.
2	EN Palanisamy	6	20-11-2020	11,16,83,496	11,14,83,496	OTS settlement by the Promoter-Guarantor of the Corporate Debtor.	11,14,83,496	0	Yes	0.00%	-	-	2,00,000	0	OTS settlement by the Promoter-Guarantor to the Financial creditor Bank of Baroda on 19.10.2020.
	TOTAL			39,16,34,134	38,81,19,686		38,81,19,686				-	-	35,14,448		